

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : 10 ROOM NO. : 405****DATED : 16/02/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>FOR ADMISSION</u>				
1	E/85079/2018	FORCE MOTORS LTD -Vs- C.C.E. & S.T., PUNE-I	IP/DR	Issue Notice
<u>MISC (OTHERS) MATTERS</u>				
2	C/COD/93190/2017	MURUGAN LAXMAN -Vs- C.C., NHAVA SHEVA - IV	C. Subba Reddy & Co. /DR	Issue Notice
	C/87873/2017			
3	C/COD/93324/2017	MS KAMAR INFRASTRUCTURE PVT LTD -Vs- C.C., MUMBAI IMPORT - I	C. Subba Reddy & Co. /DR	Issue Notice
	C/88078/2017			
4	C/COD/93323/2017	MOHAMMAD MULTANI -Vs- C.C., MUMBAI IMPORT - I	C. Subba Reddy & Co. /DR	Issue Notice
	C/88079/2017			
5	C/COD/93322/2017	MUSTAQ MULTANI -Vs- C.C., MUMBAI IMPORT - I	C. Subba Reddy & Co. /DR	Issue Notice
	C/88080/2017			
<u>MISC (ROM) MATTERS</u>				
6	E/ROM/85029/2018	LATERAL EMSOFT P LTD -Vs- CCE BELAPUR	SRD Legal /DR	Issue Notice
	E/85136/2017			
<u>REGULAR MATTERS</u>				
7	C/161/2012	1.Darowalla Bros & Company -Vs- CC (GENERAL) MUMBAI	M.S. Murthy, Advocate /DR	
8	C/976/2012	PARVEZ JAHANGIR IRANI -Vs- CC (GENERAL) MUMBAI	M.S. Murthy, Advocate /DR	
9	C/86180/2013	KISHORE NARAYAN BAMBALE -Vs- CC (PREV) MUMBAI	Advani, Sachwani & Heera /DR	
10	C/86181/2013	RAJENDRA MANJENATH CHANDEKAR -Vs- CC (PREV) MUMBAI	Advani, Sachwani & Heera /DR	
11	E/86236/2015	BASANT RUBBER FACTORY LTD -Vs- CCE MUMBAI - III	Sujata S Melekar /DR	Issue Notice
12	E/85172/2017	PARAS LUBRICANTS LTD -Vs- CCE RAIGAD	Lakshmi Kumaran & Sridharan /DR	Issue Notice

13	E/85443/2017	ULTRA PLUS LUBES P LTD -Vs- CCE RAIGAD	Lakshmi Kumaran & Sridharan /DR	Issue Notice
14	E/85785/2017	SHAH FORGED ROLLS P LTD -Vs- CCE BELAPUR	SRD Legal /DR	Issue Notice
15	ST/85799/2017	CHROMATIC INDIA LTD -Vs- CCE KOLHAPUR	IP/DR	
16	E/86472/2017	BHARAT PETROLEUM CORPNLTD -Vs- CCE MUMBAI - I	CEN-EX SERVICES /DR	
17	ST/86597/2017	COMMRSERVICE TAX -I PUNE -Vs- SCIFORMIX TECHONOLOGIES P LTD	DR/IP	
18	ST/86598/2017	COMMRSERVICE TAX -I PUNE -Vs- SCIFORMIX TECHONOLOGIRS P LTD	DR/IP	
19	E/86618/2017	EMARK ENERGISERS PVT LTD -Vs- CCE THANE I	Neerav R. Mainkar /DR	Issue Notice
20	C/86850/2017	LALIT AGARWAL -Vs- CC (NHAVA SHEVA-I) MUMBAI	Prashant Patankar /DR	Issue Notice
21	E/87010/2017	RAVIRAJ PROCESS CONTROLS -Vs- CCE BELAPUR	IP/DR	
22	E/87017/2017	SVIZERA LABS PVT LTD -Vs- CCE BELAPUR	PDS Legal /DR	
23	C/87040/2017	ANSAR & CO -Vs- CC (IMPORT-II) MUMBAI	B.R. TRIPATHI /DR	
24	E/87382/2017	ULTRA TECH CEMENT LTD -Vs- CCE PUNE II	V. Laxmikumaran /DR	Issue Notice
25	E/87457/2017	SHRI MURLIDHAR PURSWANI (HUF) -Vs- CCE MUMBAI - IV	R.V.Shetty /DR	Issue Notice
26	E/87458/2017	SHRI RAVINDRA U. MEHTA (HUF) -Vs- CCE MUMBAI - IV	R.V.Shetty /DR	Issue Notice
27	E/87474/2017	Ujwal Pharma Pvt Ltd -Vs- C.C.E., Mumbai-i	IP/DR	
28	E/87502/2017	APEX ECOTECH P LTD -Vs- C.C.E. & S.T., PUNE-I	Shankargouda S Patil /DR	
29	E/87504/2017	SHRI VITTHAL SSK LTD -Vs- C.C.E. & S.T., PUNE-II (KOLHAPUR)	IP/DR	
30	E/87511/2017	VOSS EXOTECH AUTOMOTIVE P LTD -Vs- C.C.E. & S.T., PUNE-I	MAX LEGAL /DR	
31	C/87595/2017	MILLENIUM FREIGHT FORWARDERS PVT LTD -Vs- C.C., MUMBAI(AIR CARGO EXPORT)	N. D. George /DR	Issue Notice
32	C/87597/2017	MILLENIUM FREIGHT FORWARDERS PVT I TD	N. D. George /DR	Issue Notice

		-Vs- C.C., MUMBAI(AIR CARGO EXPORT)		
33	C/87598/2017	MILLENIUM FREIGHT FORWARDERS PVT LTD -Vs- C.C., MUMBAI(AIR CARGO EXPORT)	N. D. George /DR	Issue Notice
34	C/87599/2017	MILLENIUM FREIGHT FORWARDERS PVT LTD -Vs- C.C., MUMBAI(AIR CARGO EXPORT)	N. D. George /DR	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**